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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-02-2020**

**PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL**


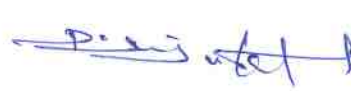
**APPLICATION NUMBER : MA/953/2019**

**PETITION NUMBER : CP/510/IB/2017**

**NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND  
COMMISSIONER & RECOVERY OFFICER**

**NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)  
(VEESONS ENERGY SYSTEMS PVT LTD)**

**UNDER SECTION : SEC 60(5) OF IBC**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M. L. Ganessa	For SBI	
	P. Siva Sakthi. for Mr. B. Dhanraj	Counsel for Respondent/ Liquidator	

**ORDER**

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 10.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)